Title: The Minister of Finance made a statement regarding general discussion relating to Jharkhand Budget, 2009-10.
THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam Speaker, with your permission, I would like to make a statement on the General Discussion on the Budget of Jharkhand, 2009-10.

By virtue of the Proclamation dated the 19th January, 2009, issued under Article 356 of the Constitution, the powers of the Legislature of the State of Jharkhand were exercisable by or under the authority of Parliament. Since references to the Governor and Legislature of the State in Articles 202 to 207 of the Constitution, which govern the procedure in regard to financial matter, were to be construed as references to the President and Parliament, the State Budget for the year 200910 had been presented in Parliament on $8^{\text {th }}$ July, 2009.

At the time of General Discussion on Jharkhand Budget on $8^{\text {th }}$ July, 2009, Shri Yashwant Sinha, hon. Member of Parliament alleged that the Jharkhand Budget was leaked in the newspapers at Ranchi before it was presented to the Lok Sabha.

I had stated in the House that the matter will be looked into and I shall keep the House informed. The Government of Jharkhand was requested to examine the issue of leakage of Jharkhand General Budget 2009-10 before presentation in the Lok Sabha. The State Government has informed that Dainik Jagran, Ranchi edition, dated 6th July, 2009 had published a news on the Jharkhand General Budget 2009-10 showing Revenue and Capital Expenditures under Plan and Non-Plan Heads along with corresponding figures of 2008-09 (RE) and 2009-10 (Vote on Account). The State Government has examined the matter and referred it to the

Special Branch of Jharkhand Police for investigation. It has also been informed that appropriate action will be taken by the State Government immediately on receipt of the report from the Special Branch of Jharkhand Police.

This is for the information of the hon. Member. As soon as I get further information, I will share it with him.

